Annexure 7 Sindhu Cargo Services Private Limited 28-05-2024 19-09-2024

Name of Corporate Debtor:
Date of Commencement of CIRP:
List of Creditors as on:

List of Operational Creditors (Government dues) (Amount in ₹)

SI. No.	Details of Claimant	Details of claim received Details of claim admitted								Amount of	Amount of any Amount of claim not		Amount of claim under	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable		mutual dues, admitted that may be set- off	verification		
1 E	rsic	State Government	11-06-2024	2,08,143.00		statutory dues		No	No	No	(2,08,143.00	-	The employees for whom the ESIC has submitted its claim have left the organisation in 2018 itself whereas the claim period is from 05/2019 to 05/2024.
2 E	PFO	Central Government	26-06-2024	2,44,360.00	2,44,360.00	statutory dues	NA	No	No	No			0		
	EBIC (Central Board of Excise and Lustoms)	Central Government	11-07-2024	34,87,19,677.00	34,87,19,677.00	statutory dues	NA	No	No	No			0	-	Information given on 05.09.2024 for break up of Rs. 295940010/-
	Office of the Deputy Commissioner of Income Tax (TDS)	Central Government	19-09-2024	46,91,830.00	46,91,830.00	statutory dues	NA	No	No	No	(
		Total		35,38,64,010.00	35,36,55,867.00						-		2,08,143.00		